

(b) Audit authorities raised an objection to the free supply of copies of the Manipur Gazette to non-Government offices and correspondents of news-papers etc.

(c) Copies of Himachal Pradesh Gazette are supplied free to all working journalists (correspondents) who are accredited representatives of various news-papers and news agencies in Himachal Pradesh.

Copies of Tripura Gazette are supplied to two weekly news-papers on exchange basis.

### Illicit Distillation

685. **Shri L. Achaw Singh:** Will the Minister of Home Affairs be pleased to state how many cases of illicit distillations have been detected in the Union Territories and the number of such cases in each during the year 1956-57?

The Minister of State in the Ministry of Home Affairs (**Shri Datar**): The number of cases of illicit distillation detected during the year 1956-57 are:—

(i) Andaman and Nicobar Islands.	..	40
(ii) Delhi.	..	55
(iii) Himachal Pradesh.	..	156
(iv) Laccadive, Minicoy & Amindivi Islands.	..	Nil
(v) Manipur	..	Nil
(vi) Tripura.	..	67

अफसरों के विहद कानूनी कार्यवाही

६८६. श्री आसर : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मधीनरी, मोटरों और अन्य चीजों की चोरी के सम्बन्ध में कुछ राजपत्रित अधिकारियों पर मुकदमे चल रहे हैं ;

(ख) यदि हां, तो कितने अफसरों पर मुकदमे चलाये गये और १९५६ तथा १९५७ में कितने अफसरों को दण्ड दिया गया ; और

(ग) ऐसी चोरियों को रोकने के लिये सरकार क्या कार्यवाही करने जा रही है ?

प्रतिरक्षा उपाय (श्री रघुरामैया) :

(क) जी हां ।

(ख) (१) दो ।

(२) दो ।

(ग) पर्याप्त सुरक्षा प्रबन्ध प्रतिरक्षा संस्थाओं में पहले से वर्तमान है । इन प्रबन्धों में सुधार करने के विचार से इन पर गाहे बगाहे पुनर्विचार किया जाता है ।

### Delhi Schools

687. { **Shri Radha Raman:**  
**Shri Shree Narayan Das:**

Will the Minister of Education and Scientific Research be pleased to state:

(a) the percentage of pass students of Matric and Higher Secondary Classes of private-aided and Government motion of Shri Goray and other the period 1956-57; and

(b) the percentage of their divisions as well?

The Minister of State in the Ministry of Education and Scientific Research (**Dr. K. L. Shrimali**): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 96].

### Loss of File

688. **Shri Easwara Iyer:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred

Question No. 329 on the 25th July, 1957 and state:

(a) whether the attempt to re-construct the lost file has been successful;

(b) whether the investigation against the Income Tax Officer is being proceeded with; and

(c) if so, at what stage is the investigation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). The investigation has since been finalised and the case referred to the Department concerned for appropriate action.

#### Boiler Room Attendants of Naval Vessels

689. Shri Warrior: Will the Minister of Defence be pleased to state:

(a) the daily total working hours of men in the boiler room of vessels in the Navy; and

(b) whether Government are contemplating reduction in their working hours?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Normally eight hours per day which is divided into two watches of four hours each when the ship is at sea.

(b) No.

#### Steel Production in Kanpur Ordnance Factory

690. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that production of steel in Ordnance Factory, Kanpur has increased;

(b) if not, the reasons therefor; and

(c) the steps taken to step up production?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Yes, Sir.

(b) and (c). Do not arise.

#### Development Schemes in Tripura

691. Shri Bangshi Thakur: Will the Minister of Home Affairs be pleased to state:

(a) the money spent for the general development of Tripura since accession to 1956; and

(b) how much money has been spent on establishment during the above period?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Rs. 10,98,35,000/-.

(b) Rs. 3,43,49,000/-.

#### Travelling Allowance

692. Shri E. M. Rao: Will the Minister of Home Affairs be pleased to state:

(a) the number of travelling allowance bills under Travel Concession Scheme of non-gazetted officers submitted since January, 1957;

(b) the number that have been paid before the expiry of three months;

(c) the number of bills which are still pending; and

(d) the number of bills which are outstanding for more than six months?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). In pursuance of an assurance given in the House to an earlier unstarred question: No. 1241, answered on 4th September, 1957, on the same subject, information as in the following proforma, is being collected, and it will be laid on the Table of the House shortly.

#### Gold Smuggling

693. Shri Raghunath Singh: Will the Minister of Finance be pleased to state whether it is a fact that on 15th October, 1957 gold worth Rs. 10,63,800 was seized by customs police from an Arab mechanised country vessel